

**EX-SERVICEMEN'S MULTIPURPOSE SERVICES (INDIA) PRIVATE LIMITED****LIST OF CLAIMS RECEIVED****FINANCIAL CREDITORS**

<b>S. No.</b>	<b>Name Of the Party</b>	<b>Address</b>	<b>Amount of Claim Received</b>	<b>Amount of Claim Accepted</b>	<b>Security Interest,if any</b>
1	State Bank of India Email:- sbi.15859@sbi.co.in	Stressed Asset Management Branch II, State Bank of India, Ground Floor, B Wing, Raheja Chambers,Free Press Journal Marg, Nariman Point,MUMBAI – 400021	28,05,32,949.00	28,05,32,949.00	<p>1. Hypothecation of existing as well as future entire stocks of raw materials, finished goods, stock in process, stores and spares, packing materials of the unit at their factory premises or at some other places including goods in transit, outstanding moneys, books debts, receivables etc. Hypothecation of all equipment procured out of Bank finance.</p> <p>2. Charge on the entire fixed assets of the Company appearing in the Balance Sheet.</p> <p>3. Plot no. P-10 Butibori industrial area within the village limits of Sukali and outside the limits of Nagpur Municipal Corporation, Tal-Hingna, Wardha Road, Dist.Nagpur. adm mtrs 4018 sq.mtrs</p> <p>4. Plot no. A-25, Butibori industrial area within the village limits of Bidganeshpur &amp; Outside the limits of Nagpur Municipal CorporationTal-Hingna,Wardha Road,Dist.Nagpuradm mtrs. 17713.63 sq mtrs.</p> <p>5. Office Block nos.26 &amp; 28 , Fourth floor, Pushpkunj Commercial Complex, Plot no. 26, Farmland Layout, Central Bazar Road, Ramdaspath, Cororation House no. 30, Ward no.72. Citv Survev no. 1135. Sheet no. 53/25.Mouza – Lendra. Tehsil &amp; District Nagour</p> <p>6. A part &amp; parcel of converted part of the land bearing plot no. 21 &amp; 22, KH No. 0653, about 1350 Sq.ft. 2<sup>nd</sup> floor,Shankar Nagar, Raipur(Chattisgarh)</p>